

जो निमंत्रण पत्र भेजे गए थे वह कुछ ऐसे लोगों के पास भेजे गए थे जो कि यहां मौजूद नहीं थे और श्री भंजदेव, जो कि यहां मौजूद थे उनको नहीं भेजा गया?

†[SHRI N. S. CHAUHAN: Does the hon. Minister know that invitation-cards for this Exhibition were sent to some such people as were not present here, and no invitation card was sent to Shri Bhanj Deo who was present here?]

श्री डी० पी० करमरकर: भेजा तो होगा, हो सकता है कि उनको नहीं मिला हो या फिर किसी और को भेज दिया गया हो, कुछ ऐसा हो सकता है।

†[SHRI D. P. KARMARKAR: It must have been sent—it is just possible that he did not receive it, or it might have been sent to some one else. Some such thing must have happened.]

श्री एन० एस० चौहान: माननीय मंत्री जी की राय में यह ठीक हुआ या गलत हुआ है।

†[SHRI N. S. CHAUHAN: May I know whether in the opinion of the hon. Minister it has been a right thing or a wrong thing?]

श्री डी० पी० करमरकर: हमें भेजना तो जरूर चाहिए और भेजा होगा। लेकिन हो सकता है कि गलती हो गई हो कभी कभी गलतियां हो सकती हैं।

†[SHRI D. P. KARMARKAR: We should have sent it, and it might have been sent. But it is possible there may have been a mistake. There can be mistakes sometimes.]

MR. CHAIRMAN: Questions are over.

†English translation.

8.52 A.M.

WRITTEN ANSWERS TO QUESTIONS

TRADING IN MANGANESE ORE

*566. SHRI J. V. K. VALLABHARAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) how many companies are trading in manganese ore in Visakhapatnam and Srikakulam districts; and

(b) how many tons of manganese ore have been exported from Visakhapatnam port and to which countries?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Six in Visakhapatnam and two in Srikakulam districts.

(b) A statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 259.]

LOANS GIVEN TO DISPLACED PERSONS IN MANIPUR STATE

*567. SHRI NGANGOM TOMPOK: Will the Minister for REHABILITATION be pleased to state:

(a) whether any industrial loans have been made available to the displaced persons in Manipur State;

(b) if so, what is the amount of such loans available; and

(c) whether the payment of these loans to displaced persons in that State has started, and if so, when?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): (a) to (c). A loan of Rs. 3,600 was advanced to a Carpenter Co-operative Society.

DEVELOPMENT SCHEMES NOT VISUALISED IN THE PLAN

430. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state.

(a) whether it is a fact that at the last meeting of the National Development Council the question of expenditure incurred by State Governments on

development schemes which are not visualized in the Five Year Plan was discussed; and

(b) what are the amounts of (i) grants, and (ii) loans given by the Central Government to the State Governments for schemes not included in the Five Year Plan?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) Central assistance is given only for schemes included in the Plan.

FINANCIAL RESOURCES OF THE STATES

431. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state:

(a) the names of the States which have not so far raised the requisite finances from their own resources to the extent estimated in the Five Year Plan; and

(b) the names of the States which have raised more than the requisite finances?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). A statement is laid on the Table of the Council. [See Appendix VII, Annexure No 260]

MANUFACTURE OF MOTOR CYCLES

432. DR. R. P. DUBE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether motor cycles are now being manufactured in India;

(b) whether any target has been fixed in the Five Year Plan for the manufacture of motor-cycles; if so, what is the target; and

(c) the annual requirements of motor-cycles in the country?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) No, Sir. However, a

firm in Madras have been granted a licence under the Industries (Development and Regulation) Act, 1951, for setting up a factory for the manufacture of motor-cycles.

(b) No, Sir.

(c) The annual demand is estimated at 6,000.

MANUFACTURE OF MOTOR CYCLES

433. DR. R. P. DUBE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether any Indian manufacturers have any scheme for the manufacture of motor cycles?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): Yes, Sir. A firm in Madras have been granted a licence under the Industries (Development and Regulation) Act, 1951, for setting up a factory for the manufacture of motor cycles.

INTERNATIONAL WOOL TEXTILE ORGANISATION

434. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is an International Wool Textile Organisation consisting of organisations in various countries interested in the production, commerce and industry of wool and allied fibres and their finished products;

(b) if so, when this Organisation was formed and where its head office is located;

(c) whether any wool textile association in India is a member of this Organisation;

(d) where the last annual meeting of the Organisation was held; and

(e) when and in which country its meeting is proposed to be held?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Yes, Sir.